

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 46**  
**CA 342/2022**  
**In**  
**CP 2765/2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES:      GANESH VITHHALADAS CHANDAK AND  
                                         OTHERS      V/s      SRI RAMDEV BABA  
                                         DEVELOPERS AND BUILDERS LTD

Section 241, 244 AND 213 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Dhananjaya Sood, Ld. Counsel for the Petitioner present. Mr. Amit Jaste, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Petitioner submits that he has been recently engaged and seeks time peruse the records.
3. List this matter on 03.05.2023

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**